

12.00 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951 & ANNUAL REPORT OF THE CONTROLLER-GENERAL OF PATENTS, DESIGNS AND TRADE MARKS FOR 1974-75

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 30 of the Industries (Development and Regulation) Act, 1951:—

(i) The Industrial Undertakings (Management, Liquidation or Reconstruction) Rules, 1975, published in Notification No. G.S.R. 2306 in Gazette of India dated the 30th August, 1975.

(ii) The Registration and Licensing of Industrial Undertakings (Amendment) Rules, 1975, published in Notification No. G.S.R. 599 (E) in Gazette of India dated the 15th November, 1975.

[Placed in Library. See No. LT-9986/76.]

- (2) A copy of the Annual Report (Hindi and English versions) of the Controller-General of Patents, Designs and Trade Marks for the year 1974-75 under section 155 of the Patents Act, 1970 [Placed in Library. See No. LT-9987/76.]

REVIEW & ANNUAL REPORT OF TRIVENI STRUCTURALS LTD., NAINI FOR 1973-74 AND NOTIFICATION RE. N.C.D.C. RULES

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English

versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Triveni Structurals Limited, Naini, Allahabad, for the year 1973-74.

(ii) Annual Report of the Triveni Structurals Limited, Naini, Allahabad, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-9988/76.]

(3) A copy of Notification No. S.O. 4294 (Hindi and English versions) published in Gazette of India dated the 4th October, 1975 extending the National Cooperative Development Corporation Rules, 1975 to the State of Sikkim. [Placed in Library. See No. LT-9989/76.]

REVIEW & ANNUAL REPORT OF HINDUSANT PHOTO FILMS MFG. CO. LTD., OOTACAMUND FOR 1974-75 AND REPORT OF DEVELOPMENT COUNCIL FOR INSTRUMENTS INDUSTRY FOR 1972-74

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the